

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 39 OF 2018

Dated: 27th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

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|--|---------------|-------------|----------------------|
| Ginni Global Ltd. | Versus | | Appellant(s) |
| Himachal Pradesh Electricity Regulatory Commission & Ors. | | | Respondent(s) |

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Shourya Malhotra

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh for R.1

Ms. Swapna Seshdri
Mr. Utkarsh Singh for R.2

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **18.09.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/kt